

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:257
ANSWERED ON:10.12.2014
FINANCIAL ASSISTANCE TO NGOS
Kumar Shri P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the financial assistance provided by the Government to Non-Governmental Organizations (NGOs) in the country in the field of education during each of the last three years and the current year, NGO and State-wise;
- (b) whether the Government has received complaints alleging irregularities committed by these NGOs;
- (c) if so, the nature of the complaints reported during each of the last three years and the current year and the action taken against such NGOs;
- (d) the mechanism put in place by the Government to check irregularities; and
- (e) whether the Government has modified the guidelines for Grant-in-Aid to the NGOs and if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 257 TO BE ANSWERED ON 10.12.2014 RAISED BY SHRI P. KUMAR MEMBER OF PARLIAMENT REGARDING 'FINANCIAL ASSISTANCE TO NGOS'

(a): During the last three years and the current financial year, financial assistance has been provided to NGOs in the field of education under the schemes of (i) Scheme of Support to Voluntary Agencies for Adult Education & Skill Development and (ii) Assistance for Experimental and Innovative Component of Sarva Shiksha Abhiyan. The details of the financial assistance provided NGO- wise and State-wise are at Annexure - I.

(b & c): Yes Madam. At times, complaints have been received against some of such NGOs and these are largely of the nature of administrative and financial irregularities, violation/non-compliance of Guidelines and grievances of staff members. A state-wise list of NGOs found to be involved in irregularities of such nature during the last three years / current year and action taken against each is at Annexure - II.

(d): Under the Scheme of Support to Voluntary Agencies for Adult Education & Skill Development, the mechanism put in place by the Government to check irregularities includes various steps such as periodic review of administrative and financial functioning of NGOs by the National Literacy Mission Authority (NLMA); development of a web based monitoring system; uploading of physical and financial activities of NGOs in public domain through web portal at , online submission/approval of the Annual Action Plan of NGOs for utilisation of Government funding; periodic evaluation of NGOs by third party reputed agencies; random audit by Comptroller and Auditor General of India (CAG) and Internal Audit; Performance audit by Third Party Expert agencies; annual audit of NGOs' accounts and submission of utilisation certificate; settlement of accounts of grants released in the preceding years before considering release of further grants and inspection by Ministry officers during field visits.

Under the Sarva Shiksha Abhiyan (SSA), Assistance to NGOs is sanctioned by National level Grant-in-Aid Committee (GIAC) of the SSA for exceptional innovations for a limited two year period in elementary education, in which concerned state governments also participate. Joint evaluation team along with the state government representatives visit the project after one year to evaluate the same before any further funds are released to the NGO.

(e): No, Madam.